

Central Administrative Tribunal  
Principal Bench  
New Delhi

C.P. No. 285 of 96  
in  
O.A. 346 of 96

This the 4th day of December, 1997.

HON'BLE DR. JOSE P. VERGHESE, VICE CHAIRMAN (J)  
HON'BLE MR. N. SAHU, MEMBER (A).

M.R. Singh  
S/o Late Sh. Sunder Lal  
R/o 10, Arjun Nagar,  
Near Green Park  
New Delhi.

.... Petitioner

(By Advocate Sh. S. Biseria)

## Versus

Smt. Satbir Silas  
Director of Education  
Old Secretariat  
Delhi.

..... Respondent

(By Advocate Sh.Rajinder Pandita)

**ORDER (Oral)**

By Hon'ble Dr. Jose P. Verghese, VC (J).

The counsel for the respondents appearing after notice, ~~also~~ has handed over a cheque for Rs.1052/- drawn in the name of Sh.M.R. Singh in court today. The second cheque for Rs.1050/- drawn in favour of Smt. R.B.Singh will be handed over to the person to whom the cheque is addressed and when the said person approached them for collection of these cheques. The petitioner may take steps to send the person whose name is mentioned in the cheque to collect the same from the office. With this, the C.P. is disposed of. Notices disch-

(N. SAHU)  
M(A)

RB

(DR. JOSE P. VERGHESE)  
VC(J)